



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex,  
 Lodhi road, New Delhi 110 003.

Dated: 18.08.2025

**NOTICE**

Please take notice that the following matters listed in the Court – II on 18.08.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 398 of 2024  <b>Part Heard</b>	Shiv Raj Singh Vs. Kempty Konstructions Pvt. Ltd. & Ors.  <b>With</b>	Priyanshi Agrawal	CA Kamal Jain
2.	Comp. App. (AT) No. 403 of 2024  <b>Part Heard</b>	Kempty Konstructions Pvt. Ltd. & Ors. Vs. Shiv Raj Singh	CA Kamal Jain	Saurabh Kalia Rajesh Wadhwa
3.	Comp. App. (AT) (Ins) No. 481 of 2024 & I.A. No. 1512, 1697 of 2024 <b>(With Defects)</b> <b>Part Heard</b>	Rajiv Nemidas Sangoi & Anr. Vs. Jitender Kumar Jain & Ors.	Shwetal Shepal	Ravinder Kr. Rawat- R1 Harshit Khare Prafull Saini- R2

By order of Hon'ble Chairperson  
 -Sd/-  
 Registrar